



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**O.A. No. 3233/2016
M.A. No. 1698/2021**

This the 16th Day of July, 2021

(Through Video Conferencing)

**Hon'ble Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Shri R.S. Yadav, Aged-54 years,
S/o Late Sh. Ramji Lal Yadav,
Presently working as UDC in
National Jalma Institute for leprosy
& other Mycobacterial diseases,
Tajganj, Agra-282004
R/o 29, Shatrujeet Nagar, Defence Colony, Agra (U.P.)
... Applicant

(By Advocate : Shri Yogesh Sharma)

Versus

1. Indian Council for Medical Research
Through the Director General,
V. Ramalingaswami Bhawan, Ansari Nagar,
New Delhi – 29.
2. The Assistant Director General (Admn.),
Indian Council for Medical Research,
V. Ramalingaswami Bhawan, Ansari Nagar,
New Delhi – 29.
3. The Director,
National Jalma Institute for leprosy
& other Mycobacterial diseases
Tajganj, Agra-282004
4. Smt. Gurdeep Kaur,
Ex-Assistant, through the Director,
National Jalma Institute for leprosy
& other Mycobacterial diseases,
Tajganj, Agra-282004
... Respondents

**O R D E R (ORAL)****Justice L. Narasimha Reddy, Chairman :**

Learned counsel for the applicant, in all fairness, submits that during the pendency of the OA, the respondents have granted the relief claimed therein, to the applicant on 30.06.2020.

We, therefore, dispose of the OA as infructuous.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/rk/ns/akshaya/